



**DISTRICT LEGAL SERVICES AUTHORITY
DISTRICT COURTS COMPLEX, PATIALA**



No. 136 Dated 11/12/17


NOTICE

Legal Aid Panel is going to be revised. Fresh applications are therefore invited from member of the Bar Association Patiala having a minimum 03 years experience in criminal, Civil, Labour & consumer work for being selected as Legal Aid Counsel for free legal aid cases. Already existing panel lawyers of Legal Aid can also apply for revised panel.

The applications must be accompanied by:

- copy of enrolment certificate;
- experience certificate from the Bar Association;
- two photographs;
- Additional qualifications and experience (if any)

of concerned advocate and the same must reach the office of District Legal Services Authority, Patiala latest by 18.12.2017 at 04.00pm.


Secretary,
District Legal Services Authority,
Patiala.


Chairman,
District Legal Services Authority,
Patiala.